

## PAPERS LAID ON THE TABLE

NOTES EXCHANGED BETWEEN INDIA AND  
CHINA REGARDING BORDER PROBLEMS

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS (SHRI  
DINESH SINGH) : Sir, on behalf of the Prime  
Minister I beg to lay on the Table a copy each  
of the following papers: —

- (i) Government of India's protest dated May 10, 1962, regarding Sino-Pakistan border negotiations.
- (ii) Chinese protest dated April 30, 1962, alleging fresh Indian intrusions.
- (iii) Government of India's reply dated May 14, 1962.
- (iv) Chinese protest dated March 20, 1962, alleging fresh intrusions by Indian personnel.
- (v) Government of India's reply dated May 21, 1962.
- (vi) Chinese protest dated May 11, 1962, alleging intrusions by Indian personnel in Spanggur region.
- (vii) Government of India's reply dated May 21, 1962, and counter protest against a new Chinese post in the Spanggur region.
- (viii) Chinese note dated April 26, 1962, alleging Indian intrusions in Ari area of Tibet region.
- (ix) Government of India's reply dated May 26, 1962.
- (x) Chinese protest dated May 19, 1962, alleging Indian intrusions in Longju area.
- (xi) Government of India's reply dated May 28, 1962.
- (xii) Chinese note dated November 20, 1961, regarding trijunction of borders of India, China and Burma and the Sino-Burmese Boundary Treaty.

- (xiii) Government of India's reply dated May 31, 1962.
- (xiv) Chinese protest dated April 21, 1962, alleging Indian intrusions.
- (xv) Government of India's reply dated June 6, 1962.
- (xvi) Chinese note dated April 27, 1962, regarding Chinese post at SUMDO.
- (xvii) Government of India's reply dated June 6, 1962.
- (xviii) Chinese note dated May, 1962, regarding India's protest of Chinese intrusions in Longju area (Roi) in January, 1962.
- (xix) Government of India's reply dated June 6, 1962.
- (xx) Chinese note dated May 17, 1962, regarding air drop on Chinese 'r' by Indian aircraft in January, 1962.
- (xxi) Government of India's reply dated June 6, 1962.

[Placed in Library. See No. LT-200/62 for (i) to (xxi).]

SHRI A. B. VAJPAYEE (Uttar Pradesh): May I know Sir, why the Government have discontinued the publication of White Papers in regard to the correspondence that we have had with China.

SHRI DINESH SINGH: The Chinese notes as also our replies have been laid on the Table of the House from time to time after the White Paper had been published. It was thought much easier to place them on the Table of the House as and when they came rather than to wait to collect and print them.

**ANNUAL REPORTS (1960-61) OF THE OIL  
AND NATURAL GAS COMMISSION AND THE  
COAL BOARD**

THE DEPUTY MINISTER IN THE  
MINISTRY OF MINES AND FUEL (SHRI R.  
M. HAJARNAVIS): Sir, on behalf of Shri K. D.  
Malaviya, I beg to lay on the Table: —